

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) Yes, Sir.

(b) As the report deals with matters which are primarily the concern of the Punjab Government, and is under the consideration of that Government, it will not be in the public interest to disclose its content except to the extent the Punjab Government have done so. The particulars as regards officials were mentioned by the Chief Minister, Punjab in a statement he made on 24th September, 1964 in the Punjab Legislative Assembly a copy of which is placed on the Table of the House. [Placed in Library. See No. LT-3377/64].

(c) The Government of India do not propose to set up a special committee.

(d) Does not arise.

Failures in Examinations

- *65. { Shri P. R. Chakraverti:
- { Shri P. C. Borooah:
- { Shri Sidheshwar Prasad:
- { Shri Vishwa Nath Pandey:
- { Shri Ram Harkh Yadav:

Will the Minister of Education be pleased to state:

(a) whether the State Governments have endorsed the proposal that with a view to eliminating wastage resulting from failures in examinations, the students performances in the classes should receive weight in deciding annual promotions;

(b) whether the University Grants Commission has also agreed to the proposal;

(c) whether the State Governments have set up evaluation units for improving instructional processes in schools; and

(d) how far the Union Government's proposal to increase the number of working days in Secondary Schools

has been implemented in various States?

The Minister of Education (Shri M. C. Chagla): (a) and (b). That weightage be given to student's performance in the class in deciding his annual promotion has been recommended by a number of educational bodies, including the University Grants Commission, and some of the examining authorities are also implementing it.

(c) Yes, Sir. 13 State Governments have set up the Units.

(d) Eight of the ten States, which have replied so far, are implementing the proposal.

Bomb Explosions in Goa

- *66. { Shri Tridib Kumar
- { Chaudhuri:
- { Shri Sarjoo Pandey:
- { Shri Onkar Lal Berwa:
- { Shri Onkar Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether the investigations undertaken by the Central Intelligence Bureau in regard to the series of bomb explosions roundabout 20th June, 1964 in Goa have been completed;

(b) whether Government are in a position to launch any prosecution on the basis of these investigations; and

(c) whether there is any basis for the common belief in Goa and outside that these explosions were the handiwork of Portuguese agents-provocateur smuggled inside Goa?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) A case has since been filed before the Magistrate at Panjim.

(c) The case is now *sub judice* and it is not advisable to go into any further details at present.